

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2341**  
ANSWERED ON 03.08.2023

**SETTING UP OF SOLAR PARKS**

2341. SHRI JANARDAN SINGH SIGRIWAL

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has approved setting up of new solar parks in 13 states of the country;
- (b) if so, the details thereof indicating the states where such parks are likely to be set up;
- (c) whether the Government has any proposal to include Bihar for setting up of such solar parks;
- (d) if so, the time by which the said park is likely to be set up in Bihar; and
- (e) the other measures being taken by the Government to increase the capacity of solar power generation in Bihar?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

(a) & (b) The Government has sanctioned 50 Solar Parks in 12 States with a aggregate capacity of 37,990 MW, under the scheme for “Development of Solar Parks and Ultra-Mega Solar Power Projects”, as on 30-06-2023. The State-wise details of the sanctioned Solar Parks are given at **Annexure-I**.

(c) & (d) The Government has not received any proposal from the State of Bihar to set up such Solar Parks.

(e) The Government has taken several steps to promote renewable energy, including solar energy, in the country including Bihar. The details of major steps taken are given at **Annexure-II**.

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**ANNEXURE-I REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA  
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**STATE -WISE DETAILS OF SANCTIONED SOLAR PARKS**

<b>Sl. No.</b>	<b>State</b>	<b>Number of Parks</b>	<b>Sanctioned Capacity (MW)</b>
1	Andhra Pradesh	5	4200
2	Chhattisgarh	1	100
3	Gujarat	7	12150
4	Jharkhand	3	1089
5	Karnataka	2	2500
6	Kerala	2	155
7	Madhya Pradesh	8	4680
8	Maharashtra	2	750
9	Mizoram	1	20
10	Odisha	3	340
11	Rajasthan	9	8276
12	Uttar Pradesh	7	3730
<b>Total</b>		<b>50</b>	<b>37990</b>

**ANNEXURE-II REFERRED TO IN REPLY TO PART (e) OF LOK SABHA  
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**MAJOR STEPS TAKEN TO PROMOTE RENEWABLE ENERGY INCLUDING  
SOLAR ENERGY IN THE COUNTRY**

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30<sup>th</sup> June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of "The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- Bidding trajectory for renewable energy projects through Renewable Energy Implementing Agencies have been issued.
- National Green Hydrogen Mission launched with an aim to make India a global hub for production, utilization and export of Green Hydrogen and its derivatives.